

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CA(CAA) NO.07/Chd/Hry/2017

In the matter of:

Scheme of Amalgamation of

M/s Cotys Buildcon Pvt. Ltd. & Ors.

... Applicant/Transferor Cos.

With

M/s Pariksha Builders & Developers Pvt. Ltd.

... Applicant/Transferee Co.

Present: Mr. Praveen Gupta, Advocate for applicant-companies.

On request, adjourned to 02.08.2017.

Sd/-
(Justice R.P. Nagrath)
Member(Judicial)

✓ July 25, 2017
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